- (d) if so, the reasons therefor;
- (e) whether the PAN card is must for applying for a driving licence;
- (f) if so, the reasons therefor; and
- (g) whether Government proposes to review the notification and if not, the reasons therefor?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI MAHADEV S. KHANDELA): (a) and (b) Government has prescribed certain documents out of which anyone could be submitted by the applicant as proof of deemed citizen or citizen by birth. These documents are listed below:-

- (i) Proof of birth in India from municipality or Registrar of Births and Deaths;
- (ii) School leaving certificate/Secondary School certificate showing nationality/place of birth;
- (iii) Passport showing place of birth/citizenship/nationality;
- (iv) Certificate of Nationality/citizenship issued by District Magistrate or any other Administrative officer;
- (v) Residency Permit/domicile certificate issued by the State Government;
- (vi) Grant of patta/lease of property by the Central/State Government;
- (vii) Refugee Registration Card pertaining to the period 1947-1950;
- (viii) Certificate of SC/ST/OBC.

(c) and (d) Voter ID has not been included in the list. Since the requirement of proof of citizenship has been made to prevent illegal migrants from obtaining a statutory document like driving licence, the list would be further expanded on the advice of Ministry of Home Affairs.

- (e) and (f) PAN Card is not required for applying for driving licence.
- (g) Review of rules and notifications issued there under is a continuous process.

## Delay in four-laning of East-West Corridor in NER

2087.SHRI SILVIUS CONDPAN: Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state the delay in the progress of construction of four lane roads in the East-West Corridor particularly in the North-East Region?

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI R.P.N. SINGH): East West Corridor has been delayed and is now targeted for substantial completion by December 2010. The delay in completion of four-laning of East West Corridor particularly in North-East Region is mainly due to delay in land acquisition, shifting of utilities, obtaining clearance from reserve forests/ Wild Life Sanctuaries, poor performance of some contractors and Law & order problem.